

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.410
CA(CAA)/29/ND/2024

IN THE MATTER OF:

Indicare Health Services Private Limited With ... Applicant
Indicare Health Solutions Pvt Ltd

Under Section 230-232

Order delivered on 02.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : PCS Uma Verma, PCS Manju Laur, PCS Rohit Bhatia
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Applicant is directed to file fresh affidavit Under Section 230(2) of the Companies Act. List the matter on **06.08.2024**

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)